NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 224/2023 IA 225/2023 (NEW IA) in CP/126(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.11.2023**

NAME OF THE PARTIES: **DAULAT DOLWANI VS TEKSONS PRIVATE LIMITED**

Section 59, 241(1), 242(4) of the Companies Act, 2013 and Rule 11 and Application under any other provisions

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ORDER

IA 224/2023 IA 225/2023

1) Mr. Akash Manwani, Ld. Counsel for Applicants and Mr. Nausher Kohli, Ld. Counsel for Respondent Nos. 2 to 4 are present.

2) Counsel for Applicants submit that the present Applications be adjourned to 09.11.2023, on which date the main Company Petition is listed.

3) At request, stand over to 09.11.2023, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare